

9.7.92. Mrs. Seemanathini
Mr. Madhu rep. SCGSC

As the learned counsel for the applicant is indisposed, list for final hearing on 17.7.92.

AVH

SPM

9.7.92

17.7.92. Mrs. Seemanthini through proxy
Mr. NN Sugunapalan

At the request of the learned counsel for the respondents, list for further hearing on 24.7.92.

AVH

SPM

17.7.92

24.7.92 Mrs. Seemanthini for
applicant (by proxy)

Mr. Sugunapalan for
respondents

Heard,
order pronounced in
the open Court separately

(AVH)

(SPM)

24.7.92

Order pronounced
above
O.A. 715/92
Order is to
Order 715/92
O.A.